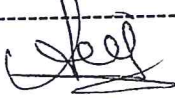



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/115/IB/2018
NAME OF THE PETITIONER(S) : Goutham Chand Bafna & 1
NAME OF THE RESPONDENT(S) : Hi-Style India Pvt Ltd
UNDER SECTION : 10 RULE 7

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1	AVINASH WADHWANI	Respondent	
2.	VISHNU MOHAN	Counsel for Respondent Applicant/OC	

ORDER

Counsel representing both the parties are present. Both counsels prayed for time for filing written submissions. At request, time is enlarged. Put up on 01.08.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)